

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**PRINCIPAL BENCH**

**ITEM No. 312**

**(IB)-1560(PB)/2019**

**IN THE MATTER OF:**

Siddharth Srivastava

.... Applicant/petitioner

Vs.

Rajesh Projects India Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 05.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**

**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Praveen Kumar, Adv.

For the respondent

Mr. Vivek Kohli, Mr. Sandeep Buraria, Mr. Aman Anand,  
Mr. Mudit Gupta, Advs.

**ORDER**

Arguments heard. Order reserved.



**(M.M.KUMAR)  
PRESIDENT**



**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**